

Government of India, Foreign Tourists, other officials and general public by the senior Railway Officer controlling the quota, taking into account requests received in this connection.

It is also mentioned that Railway Officials on leave are not entitled to complimentary cheque passes but are issued privilege passes. As explained, they can also be considered for allotment of unutilized H. O. R. quotas.

(c) No.

**Recovery of Demurrage and Other Charges from Cooperative Society Tundla goods Shed (Allahabad Division)**

4. SHRI ISHWAR CHAUDHRY : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of crane, demurrage and haulages charges recovered monthwise under item 9 of foot-note attached to schedule of rates for handling non-crane consignments and demurrage charges recovered under Clause 10 of Agreement during the period from 15th July, 1970 to January, 1972 at Tundla Goods Shed (Allahabad Division) from the Cooperative Society;

(b) whether Government are aware that crane charges for non-crane consignments have been evaded by the Society in collusion with the Crane Driver and other Railway Officials and the extent to which this has varied the original estimation made at the time of award of Contract to the Society; and

(c) the justification for allowing to the Society 43 per cent increase over the rates paid to outgoing Contractor and whether every individual item of rate was examined as per extent orders contained in Railway Board's Letter No. 63-TGII/6 dated 13th September, 1963 ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMATHAIYA) : (a) A statement is attached.

(b) The Government are not aware of any such collusion. Crane charges of Rs. 522 00 was recovered during the year 1971 against the annual estimate of Rs. 1306.

(c) 43% increase was considered justified in view of increase in prices and labour rates. Individual items of rate were examined in terms of extent orders.

**STATEMENT**

Month	Crane charges	Haulage charges	Crane Demurrage	Demurrage charges raised and recovered
1	2	3	4	5
	Rs.	Rs.	Rs.	Rs.
July, 70 (from 15th to 31st).	9.00	...	...	13.20
Aug., 70	33.00	...	...	15.90
Sept., 70	18.30	...	...	...
Oct., 70	24.00	...	...	2.60
Nov., 70	30.00	...	...	1.40
Dec., 70	33.00	...	...	10.30
Jan., 71	42.00	...	...	...
Feb., 71	12.00	...	...	...
March, 71	36.00	...	...	...
April, 71	68.00	...	...	2.70

1	2	3	4	5
May, 71	44.00	...	...	17.40
June, 71	44.00	...	...	5.60
July, 71	60.00	...	...	6.00
Aug., 71	76.00	...	...	4.80
Sept., 71	48.00	...	...	6.70
Oct., 71	24.00	...	...	10.10
Nov., 71	28.00	...	...	9.60
Dec., 71	40.00	...	...	...
Jan., 72	64.00	...	...	3.20

**Request by Kerala Government  
for assistance from Railway  
Safety Works Fund**

5. SHRI VAYALAR RAVI : Will the Minister of RAILWAYS be pleased to State .

(a) whether Government have received any representation from the Kerala Government for more assistance from the Railway Safety Works Fund; and

(b) if so, the reaction of Government thereto ?

THE MINISTER FOR RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) yes.

(b) The Ministry of Railways have explained to the State Government of Kerala, that the share of each state from the Railway Safety Works Fund is determined according to a formula recommended by the last Convention Committee and adopted by both Houses of Parliament. The Ministry of Railways have no discretion to enhance the share of any State Government.

The Chief Minister's suggestion that this formula may be referred to the new Convention Committee for review, has been accepted and the matter has since been placed before the Committee.

**Additional Financial Allocation for  
Irrigation Projects**

6. SHRI VAYALAR RAVI :  
SHRI RAMACHANDRAN KADANNAPPALLI :

Will the Minister of IRRIGATION

AND POWER be pleased to state :

(a) whether the Kerala Government have requested the Central Government for additional financial allocation for the seven irrigation projects under construction in Kerala; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b) Irrigation is a State subject and irrigation projects have to be financed from within the State Plans. Central assistance is given to the State plans as a whole and not to individual sectors or projects. The annual Plan of Kerala for 1971-72 is Rs. 60 crores, out of which Rs. 35 crores is central assistance.

The Government of Kerala made a request for special central assistance, outside the Plan framework, for irrigation projects. Owing to the difficult financial position, it was not possible to consider any such special assistance.

**New Railway Lines in Vindhya Pradesh  
Region of Madhya Pradesh**

7. SHRI RANABHADUR SINGH : Will the Minister of RAILWAYS be pleased to State :

(a) whether there is any proposal under consideration to lay Railway lines in Vindhya Pradesh region of Madhya Pradesh; and